

SCHEDULE II**FORM B PUBLIC****ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/S SNOWBLUE TREXIM PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	M/s SNOWBLUE TREXIM PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	31-01-2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCO RPO RATED/ REGISTERED	Registrar of Companies, Kolkata Under Companies Act 1956
4.	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR	U51909WB2012PTC173279
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Regd Office: 105, Cotton Street, Kolkata 700007, West Bengal.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	07-09-2018 i.e. 270 th Day from the date of admission of application. However, Order of Liquidation passed on 26-09-2018
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26-09-2018
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manish Motilal Jaju Address: D-502, Neelkanth Business Park, Vidyavihar (West), Mumbai-86 E Mail: mmjaju76@gmail.com Telephone No: 022-25130391 REG NO: IBBI/IPA-001/IP-00034/16-17/10087
9.	LAST DATE FOR SUBMISSION OF CLAIMS	26-10-2018

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of liquidation of the M/s SNOWBLUE TREXIM PRIVATE LIMITED. On 26-09-2018.

The stakeholders of M/s SNOWBLUE TREXIM PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26-10-2018 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Manish Motilal Jaju
Liquidator
Date: 28-09-2018
Place: Mumbai

